

(ख) यदि हां, तो उसके क्या परिणाम निकले हैं ?

†[PRODUCTION OF FILMS

344. SHRI RAM SAHAI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the study into the production of 2-3 more films, which was proposed to be undertaken to reduce the cost of production of films by the Film Division, has since been completed; and

(b) if so, what are the results thereof?

सूचना तथा प्रसारण मंत्री (श्रीमती इन्दिरा गांधी): (क) अध्ययन अभी चालू है ।

(ख) सवाल नहीं उठता ।

†[THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI): (a) The study is still in progress.

(b) Does not arise.]

DELINQUENT OFFICERS OF THE POSTAL DEPARTMENT IN LOWER ASSAM

345. SHRI BAHARUL ISLAM: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that delinquent employees of Class III and Class IV of the Postal Department in the Lower Assam Division can be and are punished, for the same offence simultaneously by the Postmaster (Gazetted) and the Senior Superintendent of Post Offices of the Division; and

(b) if so, what are the reasons therefor?

THE DEPUTY MINISTER IN THE DEPARTMENT OF COMMUNICATIONS (SHRI B. BHAGAVATI): (a) No, Sir. Though the Postmaster, Gauhati (Gazetted) and the Senior Superintendent of Post Offices, Lower Assam Division, Gauhati have concurrent disciplinary powers in respect of Class III and Class IV officials, simultaneous disciplinary action is not taken, as the former is under the overall administrative control of the latter.

(b) Does not arise.

DIWAKAR COMMITTEE ON SMALL NEWSPAPERS

346. SHRI R. S. KHANDEKAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Diwakar Committee on Small Newspapers has submitted its report to Government;

(b) if so, what are its main recommendations; and

(c) what action has been taken on the implementation of the recommendations of the Committee?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI): (a) No, Sir.

(b) and (c) Do not arise. The Report is awaited.

P.M.'s VISIT TO U.K.

{ SHRI RAM SINGH:
347. { SHRI SANKAR PRATAP
SINGH DEV:

Will the PRIME MINISTER be pleased to state:

(a) whether he is likely to visit the United Kingdom very shortly; and

(b) if so, when, and what are the topics which are to be discussed with the Government of the United Kingdom?

THE PRIME MINISTER (SHRI LAL BAHADUR): (a) and (b) The Prime Minister will pay a visit to the United Kingdom in the first week of December, 1964 at the invitation of the British Prime Minister. Matters of common interest are likely to be discussed.

STATEMENT BY ISRAEL CONSUL ON
INDIA'S POLICY OF NON-ALIGNMENT

348. { SHRI SANKAR PRATAP
SINGH DEV;
SHRI RAM SINGH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the Consul of Israel in India recently stated in New Delhi that India's policy of non-alignment had no meaning if she did not intervene in the mounting nuclear threat from the United Arab Republic to Israel; and

(b) if so, what is the reaction of the Government of India thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH): (a) and (b) The Government of India are not aware of the exact contents of the speech delivered by the Israel Consul on 6th November, 1964 in New Delhi. The Consul has, however, informed the Director in the Ministry of External Affairs that the press reports were not accurate versions of his speech which he was delivering extempore. Nevertheless, the attention of the Israeli Consul has been drawn to the breach of Consular privileges by him in using a public platform to criticise the policies of the host Government and criticising a foreign power with which India has friendly relations.

CONCESSIONS TO PERSONS OF INDIAN
ORIGIN MIGRATED FROM EAST AFRICAN
COUNTRIES

349. SHRI SITARAM JAIPURIA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Government propose to give certain concessions to persons of Indian origin who were employed in permanent service in the East African countries and have since migrated to India; and

(b) if so, what are the details of the proposal?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) and (b) Government have already given certain facilities. These concessions include relaxation of normal customs regulations, relaxation of age limit, etc., to those seeking employment in the Government for posts other than those filled through the Union Public Service Commission.

RELAY OF SARDAR PATEL JAYANTI CELEBRATIONS PROCEEDINGS BY AIR

350. SHRI SANKAR PRATAP SINGH DEV: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the All India Radio relayed the proceedings of a meeting conducted in connection with the Sardar Patel Jayanti Celebrations in Red Fort on October 31, 1964; and

(b) if so, whether it is a fact that some of the speeches made there were hostile to the Government policy?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI): (a) Yes, Sir. On the local transmitter.

chairmanship of the President. The speeches were laudatory of the late Sardar Patel and none of them can be called hostile to Government policy.

MARINE SURVEY

166. SHRI M. RUTHNASWAMY: Will the Minister of DEFENCE be pleased to state:

(a) whether marine survey of the coasts of India are periodically made;

(b) The function was held under the